

Collaboration Between India and FRG

4873. SHRI H. N. NAADE GOWDA: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the number of collaboration approval between India and Federal Republic of Germany has increased substantially during the last two years ;

(b) if so, the facts thereof and details of approvals in regard to the payment of royalty, technical fees and other charges made in each case during the last three years alongwith names of parties in India and in the Federal Republic of Germany ;

(c) the total amount of credit finance received from the Government of Federal Republic of Germany under any bilateral arrangement ;

(d) whether any finance has been earmarked for ship industry or automobile industry and whether any such collaboration approved ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of Foreign Collaboration approvals between Indian and German companies approved during the years 1983 and 1984 were 129 and 135 respectively.

(b) The foreign exchange remittances for FRG made on account of Royalty and technical know-how fees during the following three years for which latest data are available are as under :—

	(Rs. in lakhs)	
	Technical know-how	Royalty
1980-81	642	172
1981-82	779	107
1982-83	1132	232

(c) From the start of Indo-FRG financial cooperation to 1984-85, FRG has pledged DM 9808.85 million as financial credit. For 1984 direct Govt.-to-Govt. Financial assistance to the tune of DM 360 million and technical assistance to the tune of DM 30 million have been pledged. An identical sum has been pledged for 1985. FRG Govt. follows calendar yearwise allocation.

(d) and (e) No finance has been earmarked from the Govt.-to-Govt. assistance for either sector in the last two years.

**Unauthorised Grant of Loans to business/
Industrialists by Managers/Agents of
Nationalised Bank**

4874. SHRI R. M. BHOYE : Will the Minister of FINANCE be pleased to state :

(a) whether some cases have come to the notice of Government were unauthorised grant of loans to businessmen/industrialists were granted by some of the managers/agents of nationalised banks in the country ;

(b) if so, the details thereof ;

(c) whether such loans have been advanced for short period and ;

(d) whether such unauthorised activities do not tend to defeat Government's policy of credits ; and

(e) if so, the steps Government propose to take in the regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e) Reserve Bank of India has reported that some instances have come to their notice where advances beyond the discretionary powers have been sanctioned in some of the banks at various levels. Reserve Bank of India in its letter dated 7th June, 1985 addressed to the Chief Executive Officers of all commercial banks reiterated its earlier instructions in this regard, and has, inter-alia, impressed upon them to ensure that

the functionaries at various levels refrain from grant of ad-hoc credit facilities beyond their delegated powers. The banks have also been advised that whenever on account of business exigencies sanction beyond the discretionary Powers of a functionary is given, the same should be promptly reported to the controlling authority. A system should also be devised so that releases of such advances are brought to the notice of the Head Office/ Board of Directors at quarterly intervals.

[Translation]

**Visit of Tourists to Mathura, Vrindavan,
Gokul, Nandgaon and Barsane**

4875. DR. A. K. PATEL : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the estimated number of tourists who visit Mathura, the birth place of Lord Krishna, and Vrindavan, Gokul, Nandgaon, Barsane and other places every year ;

(b) the arrangements made to provide transport, good boarding and lodging facilities to tourists at these places ;

(c) the expenditure incurred by the Union Government's Tourism Department every year thereon ;

(d) the salient features of "Brij Bhoomi Parikarma Vikas" master plan, the progress made so far in this regard and the details of the proposals to be implemented in the near future ; and

(e) the targets proposed to be achieved by the next Janmashtami festival in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) Statistics of tourists visiting the country are collected only at the entry points and do not cover different places in the country visited by foreign tourists.

(b) and (c) Development of infrastructural facilities at the tourist centres is primarily the responsibility of the State Government and assistance is provided by the Central Government on the basis of merit of the proposals received and availability of resources. The Central Department is financing the construction of a Yatrkal at Vrindaban through Bharatiya Yatri Avs Vikas Samiti at a total estimated cost of Rs. 13.5 lakhs. An amount of Rs. 1.15 lakhs has also been sanctioned for the construction of a Raslila Stage.

(d) and (e) A master plan for Brijbhoomi Parikarma Vikas was got prepared through National Institute of Design, Ahmedabad at a total cost of Rs. 1.99 lakhs. The master plan covers various centres connected with the life of Lord Krishna. It envisages protection, conservation and development of Brijbhoomi. Provision of amenities to tourists such as accommodation, etc. has also been included in the scheme. The implementation of the master plan has to be done by the State Government.

[English]

Loan Applications Received from Unemployed Graduate; under 20-Point Programme in Orissa

4876. SHRI ANANTA PRASAD SETHI : Will the Minister of FINANCE be pleased to state :

(a) the number of loan applications received from unemployed graduates by the branches of various nationalised banks in each district of Orissa under the 20-Point Programme during the last two years ;

(b) the amount of loans actually disbursed by the branches of each bank during the above period ; and

(c) the total amount of loans sanctioned, number of applications rejected and the number of applications under consideration, separately ?